Sr. No. 02 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-CM No. 54-A/2020 In WP(C) No. 49-A/2020 EMG-CM No. 55-A/2020

Dr. Shah Muneer Ahmad

.... Petitioner(s)

Through:-

- Mr. Bhat Fayaz Ahmad, Advocate (through video conferencing)

V/s

Union Territory of J&K & anr.

.....Respondent(s)

Through:-

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

EMG-CM-54-A/2020

Applicant seeks extension of time for annexing the requisite court fee with the writ petition.

For the reasons stated in the application same is allowed. Applicant is directed to deposit the requisite court fee with the Registry of this Court within a period of one week after the announcement of lifting of lockdown on account of COVID-19 by the Government.

Application is **disposed of.**

<u>WP(C) No. 49-A/2020</u> EMG-CM No. 55-A/2020

Learned counsel for the petitioner submits that the petitioner appeared for the examination for Bridge Programme (06 months Certificate Course) in Community Health for Ayurvadic/Unani Graduates and GNM/B.Sc.Nursing pursuant to Advertisement Notice dated 09.12.2019 and his name figured at serial No. 6 in the waiting list. The waiting list has been operated upto serial No. 5 and another seat has fallen vacant due to non-joining of one selected candidate namely Peerzada Mohd. Younis as he has been appointed as Scientific Officer. Petitioner, thus, seeks his consideration for the said course.

Notice to the respondents in the main petition as well as CM through e-mail.

List on 05.06.2020.

Meanwhile, subject to objections and till next date of hearing before the Bench, respondents may consider the petitioner for vacant seat for Bridge Programme (06 months Certificate Course) in Community Health for Ayurvadic/Unani Graduates and GNM/B.Sc.Nursing.

JAMMU 20.05.2020 Ram Murti



(Sindhu Sharma) Judge